

**THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

Item 25

**CP No. 98/Chd/Pb/2021
Under Section 241, CA 2013**

In the matter of:-

Kamal Kishore Singhi

...Petitioner

Vs.

M.R. Alloys Pvt. Ltd. & Ors

...Respondent

Due to paucity of time, the matter could not be taken up today, hence
adjourned to 20.10.2023.

Sd/-
Court officer